

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

MA No.  
OA No. 283 of 1997.  
CPC No. (UNLISTED)

Date of Order: 14.3.97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

SUVENDU NARAYAN PAN

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. Samir Ghosh, counsel.

For the respondents: NONE.

O R D E R

This is filed as an unlisted motion to-day. Mr. Samir Ghosh, 1d. counsel, appears for the petitioner. None appears for the respondents.

The Application be listed for hearing regarding admission on 28.7.97. The petitioner shall forthwith serve copies of the application together with annexures upon all the respondents who may file reply at least a week before the date fixed.

In the meantime, hearing the 1d. counsel for the petitioner and on perusal of the application and annexures thereto, we direct, as an interim measure, that any appointment to the post of EDBPM/ Kaiti Branch Office, shall abide by the result of the case provided, the appointee is impleaded as party-respondent in this Application.

Order passed this day, shall be communicated by the petitioner to all the respondents.

Plain Copy be handed over to the 1d. counsel for the petitioner.

  
(M. S. Mukherjee)  
Member(A)

  
(A. K. Chatterjee)  
Vice-Chairman.